CENTRAL ELECTRICITY REGULATORY COMMISSION
World Trade Centre, 6th, 7th and 8th floor, Tower -B, Nauroji Nagar, New Delhi-110029 Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. L-1/260/2021/CERC **Dated: 17th June 2026**

PUBLIC NOTICE

Sub: Public Hearing on Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) (Third Amendment) Regulations, 2026

The Commission, vide Public Notice dated 26.05.2026, invited comments/suggestions on "Draft Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) (Third Amendment) Regulations, 2026" from the stakeholders by 26.06.2026.

2. It has been decided to hold a public hearing on the above subject on **30.06.2026 (Tuesday) at 10:30 Hrs** as per the details given below: -

Date	Venue	Timing	Invitee
30.06.2026 (Tuesday)	Online Video Conference	10.30 Hrs	Representatives of Central / State Governments / Load Despatch Centers / State Utilities/ CPSUs / Generation Companies / Transmission Licensees / Distribution Licensees / Power Exchanges / Individual Experts / RE Developers/ RE Associations/ NGOs / IPPs / Financial Institutions /Consultancy Firms/ Developers /any other organizations

3. The Commission values your views and firmly believes that your participation/ participation of your organization in the oral proceedings will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. I would, therefore, request you to participate in the hearing on 30.06.2026 (Tuesday) from 10:30 Hrs onward or depute a responsible officer of your organization fully conversant with the subject matter.

4. To enable proper arrangements for the hearing, it is requested that the name of the proposed participant(s) from your organization may please be registered on the SAUDAMINI Portal after clicking Public Hearing Registration Hyperlink on its Homepage and be communicated to undersigned by dt. 26.06.2026. **Microsoft teams link of the Public Hearing will be communicated to registered participants subsequently**. Please also let us know if you/your organization proposes to make a presentation during the hearing. The presentation may be planned to be limited to duration of 5-10 minutes and be covered in not more than 8 to 10 slides. The advance copy of presentation may be emailed to ecourtastt101@cercind.gov.in and advisor-re@cercind.gov.in by dt. 26.06.2026. A line in confirmation about the participation in the hearing would be highly appreciated.

Sd/-
(Harpreet Singh Pruthi)
Secretary